

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 127
Appeal No. 639/252/ND/2019**

Under Section: 252

In the matter of:

Grassroots Skill Development Initiative Pvt. Ltd.**Appellant**

Vs.
ROC & Another.**Respondent**

Order delivered on 17.03.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant :
For the ROC :

ORDER

List on 04.05.2020.

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Vaishali

